

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

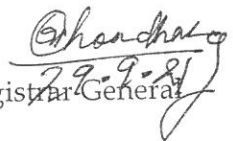
THE 29<sup>th</sup> September, 2021

No. 182/ A: In exercise of powers conferred under Sub Section (3) of Section 8A of the Legal Services Authority Act, 1987, Hon'ble the Chief Justice has been pleased to appoint Mr. Ravi Shankar Mishra, District & Additional Sessions Judge, Jamshedpur as Secretary, High Court Legal Services Committee, Ranchi.

By order of the Court,  
Sd/-(G.K. Choudhary)  
Registrar General

Memo. No. 3828 / Apptt. dated Ranchi the \_\_\_\_\_ 29th September, 2021  
XIX (1)/6A/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A & E), Jharkhand, Ranchi / the Judicial Commissioner, Ranchi/ the Principal District & Sessions Judge, Jamshedpur / the Member Secretary, JHALSA, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / the Registrar (Administration)/ the Pr. Secretary to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project with a request to upload the same on the website of this Court and further steps/ All the Joint Registrars (Judicial & Non-Judicial) and the officer concerned for information and needful.

  
Registrar General